

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA No. 386 of 2016 in
DFR No. 1989 of 2016**

Dated : 24th August, 2016

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T.Munikrishnaiah, Technical Member**

In the matter of :

Biomass Power Producers &Ors. ...Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Mr. Nishant Kumar
Mr. Nimesh Kr. Jha

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.2

ORDER

IA No. 386 of 2016
(Appl. for leave to file appeal)

We have heard learned counsel for the appellant and learned counsel for Respondent No.2.

Learned counsel for the appellant is directed to file a copy of the petition filed before the State Commission.

List the matter on **01.09.2016.**

**(T.Munikrishnaiah)
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)
Chairperson**